

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1229
ANSWERED ON:02.03.2001
DELIVERY OF MISHANDLED BAGGAGE THROUGH COURIERS
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Will the Minister of FINANCE be pleased to state:

- (a) whether in a major initiative taken by the Customs Authorities at the IGI Airport, the international airlines have been asked to deliver the mishandled baggages to passengers through couriers;
- (b) if so, the details thereof;
- (c) whether the baggages of 7% of the total passengers at IGI airport is mishandled or does not arrive on the same flight;
- (d) if so, the other steps taken by the Government in this regard;
- (e) whether this clause applicable on both national and international flights; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) & (b): The customs authorities at the IGI Airport, New Delhi have introduced a simplified procedure for the clearance of mishandled baggage. The facility is only available to baggage that are non-dutiable and free of any import restriction, arriving from non sensitive flights. The mishandled baggage is cleared by the concerned Airlines based on the authorization/declaration of the passenger and is deliver to the passenger, either by courier companies or as suitable to the airlines.

(c) As there are no record of the total number of bags brought by the passenger, it is not possible to say in percentage terms the quantum of mishandled baggage.

(d) The other step;s taken to streamline, storage and clearance of mishandled baggage include appointment of Central Warehousing Corporation as the custodian of mishandled baggage & setting up of a special counter for expeditious clearance of baggage.

(e) & (f): The simplified procedure of mishandled baggage is applicable only to the international flights.